

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 619
TO BE ANSWERED ON- 07/02/2024

FUNDS ALLOTTED TO KERALA

619 DR. ANIL AGRAWAL:
SHRI SAMIR ORAON:
SHRI DHANANJAY BHIMRAO MAHADIK:
SMT. GEETA ALIAS CHANDRAPRABHA:
SHRI AJAY PRATAP SINGH:

Will the Minister of Tribal Affairs be pleased to state:

(a) whether the funds allotted to State of Kerala under various schemes of the Ministry of

Tribal Affairs during the period of 2019-24 is higher when compared with the recent past;

and

(b) if so, the details of allotment of funds thereof annually for the last five years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(DR. BHARATI PRAVIN PAWAR)

(a) to (b): Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country. Schemes in general are demand driven and allocations/releases are made by the Ministry as per proposals received from the States.

Further, Government has launched PM JANMAN (PM- Janjati Adivasi Nyaya Maha Abhiyan) which is aimed at comprehensive development of 75 Particularly Vulnerable Tribal Groups (PVTGs) residing in 18 states including Kerala and 1 UT who continue to lag behind in socio economic indicators of educational, health and livelihood with a total outlay of Rs.24,104 crore.

Ministry has sanctioned four Eklavya Model Residential Schools in Kerala. All the four EMRS are reported to be functional. Details of funds released to Kerala under some major schemes of Ministry of Tribal Affairs - Special Central Assistance to Tribal Sub Scheme (SCA to TSS), Eklavya Model Residential School, Pre Matric Scholarship, Post Matric Scholarship, Grants under Article 275 (1) of the Constitution, Scheme of Development of PVTGs, Grant-in-Aid to

Voluntary Organisations working for the Welfare of Scheduled Tribes during last 5 years are as given below:

(Rs in Lakhs)

Year	Fund released
2018-19	3867.68
2019-20	2562.12
2020-21	4069.78
2021-22	3235.93
2022-23	2462.81
